

(c) whether the Government promised to consider the recommendation favourably way back in December, 1994; and

(d) if so, the present position of the said case?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). During the Second World War a large number of persons were recruited to the British Indian Army for the duration of War for short periods ranging from 2 to 6 years. They were retrenched after the termination of War. They were paid admissible war/service gratuity as full compensation for the service rendered by them. Since, they had not put in the requisite minimum qualifying service for pension, they were not eligible for service pension.

2. The demand of the World War II Veterans for grant of pension was considered by the Committee on Problems of ex-Servicemen. The Committee did not find the demand acceptable because pension could not be given without linkage to a minimum period of service. The Committee, however, recommended that World War II Veterans might be given some financial assistance under any of the on-going welfare schemes.

3. In December, 1994, it was mentioned that the recommendation of that Committee was under consideration of the Government. The said recommendation was examined and not found feasible.

Sr./Jr. Hindi Translators

697. SHRI NARAYAN SINGH CHAUDHARY : Will the PRIME MINISTER be pleased to state :

(a) the details of qualifications prescribed by Staff Selection Commission for appointment of Senior/Junior Hindi Translators in different Ministries for 1993 batch;

(b) whether some candidates were recommended for appointment to the posts of Senior/Junior Hindi Translators for 1993 batch by the Commission which have not fulfilled the requisite qualifications; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) A *Statement* is enclosed.

(b) No such case has come to the notice of the Government.

(c) Does not arise.

STATEMENT

Qualifications prescribed by SSC Senior/Junior for Hindi Translators Examination, 1993.

Senior Hindi Translators

Master's degree of a recognised University in Hindi/English with English/Hindi as main subject (which includes the term compulsory and elective) at degree level.

Or

Master's degree of a recognised University in any subject with English and Hindi as main subject/which includes the term compulsory and elective at degree level.

Junior Hindi Translators

Master's degree in English/Hindi with Hindi/English as a compulsory and elective subject at degree level;

Or

Bachelor's degree with Hindi and English as main subjects/which includes the term compulsory and elective.

[*Translation*]

Early Allotment

698. SHRI DEVENDRA PRASAD YADAV : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 2600 on August 21, 1995 and state:

(a) whether his Ministry has written to DDA for early allotment of lands to various oil companies;

(b) whether the criteria of 'first come first serve' is followed;

(c) if so, the time by which remaining applications are likely to be disposed of;

(d) if not, the rules being followed in this regard; and

(e) the number of allotments made so far during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) The matter has been discussed with the DDA.

(b) to (d). The principle of 'first come first serve' is being followed for the allotment of land to various oil companies. Allotment depends on the availability of sites and as such no definite date can be given.

(e) One.

Adult Education Programme in Uttar Pradesh

699. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether the Adult Education Programme is being implemented in the Uttar Pradesh;

(b) if so, the average annual expenditure incurred under this programme in the States during the last 3 years;

(c) whether some voluntary organisations have been nominated for this purpose;

(d) if so, the total number of such organisations nominated during December, 1992 along with the Central assistance provided to these organisations;

(e) whether the Government propose to enhance the amount of assistance; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The funds released to Uttar Pradesh for Adult Education Programme during the year 1992-93, 1993-94 and 1994-95 are Rs. 685.00 lakhs, Rs. 2212.88 lakhs and Rs. 2344.43 lakhs respectively.

(c) No voluntary organisations are nominated. However, grants in aid are provided to voluntary organisations for undertaking adult education projects on the recommendations of the State Government.

(d) No voluntary organisation was sanctioned grants-in-aid during December, 1992.

(e) and (f). Each project is independently assessed by the State Government and the amount of release is decided upon after careful consideration by the Central Grants-in-aid Committee.

[English]

Passenger Insurance Scheme

700. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the total amount paid to the United Insurance Company by the Railways as annual premia for passenger insurance since inception of the scheme as per latest information available;

(b) whether the scheme is valid till July this year; and

(c) if so, the details of any future plan to extend the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) An amount of Rs. 10.64 crores has been paid as premia to M/s. United India Insurance Company for the period from 1.8.1994 to 31.7.1996 for Passenger Insurance Scheme.

(b) Yes, Sir.

(c) The scheme is extended on yearly basis.

Yashpal Committee

701. DR. VASANT NIWRUTTI PAWAR :
SHRI VIJAY NAVAL PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether a monitoring committee with its secretariat in the NCERT has been constituted to review the progress made in the implementation of the Yashpal Committee's recommendations;